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F. No. A. 33025/33/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

....

New Delhi, the 29th July, 2019

NOTIFICATION No. 37/2019

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Vimal Kishore Verma, Chief Commissioner (Emp. Code: 521; D.O.B: 03.09.1959) from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of the CCS (Pension) Rules, 1972 with effect from 31.07.2019.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-
1. Shri Vimal Kishore Verma, Chief Commissioner.
2. Office of the Chief Commissioner of CGST, Ranchi Zone, 1st Floor, C.R. Building (Annexe), Veerchand Patel Path, Patna - 800 001.
3. PS to FM/MOS(F)/RS/AS/JS(Hqrs.)/Dir(Hqrs.)
4. PS to Chairman CBIC/All Members (CBIC)/ Pr. Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.